7998

2206

1211

5514

- (b) whether it is a fact that there are no proper guidelines; and (c) how does Government propose to revamp IFCI? **FINANCE** MINISTER OF THE
- (SHRI MANMOHAN SINGH): (a) and (b) All India Financial Institutions (AIFIs) such as Industrial Finance Corporation of India Ltd. (IFCI) invest in equity of industrial units as a part of

their normal project financing operations. The magnitude of investment in equity of industrial units depends upon the means of finance of the project and the commercial assessment of the AIFI concerned. AIFIs periodically disinvest equity holdings in industrial concerns with a view to recycling of funds depending upon the market conditions other related factors. and Government had in May, 1990 issued

such proposal is under (c) No consideration of Government at present.

guidelines relating to transactions in shaps by AIFIs in order to make such transactions more open and transparat.

Advertisements Given to **Space** Newspapers/Magazines

994. SHRI MOHAMMED AFZAL alieas MEEM AFZAL: Will the Minister **INFORMATION** AND BROADCASTING be pleased to state:

- (a) the total space of advertisements given to various Newspapers/Magazines in terms of centimeters by DAVP during the period 1994-95; and
- the details what are (b) advertisements given in each language during the year 1994-95 alongwith space?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): (a) and (b) Advertisements neasuring 89, 12, 138 col. cms. space vere released to various newspapers/ nagazines by DAVP during the period

1994-95. Language-wise details are given below:-

S. No.	Language	Space of advertisements released (col. cms.)			
			1.	English	2536471
			2.	Hindi	3637677
3.	Urdu	639977			
4.	Punjabi	218874			
5.	Marathi	307867			
6.	Gujarati	249763			
7.	Sindhi	31960			
8.	Assamese	82549			
9.	Bengali	244621			
10.	Oriya	142981			
11.	Tamil	291464			
12.	Telugu	178180			
13.	Malayalam	186987			
14.	Kannada	137147			
15.	Sanskrit	2312			
16.	Nepali	6379			

Total: 8912138

Deterioration in the Functioning and Administration of ITDC

Mizo

Khasi

Konkani

Manipuri

17.

18.

19.

20.

995. SHRI DIGVIJAY SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) what is the 'ntal turnover of India Devel nent Corporation Tourism (ITDC) during the year 1993-94, 1994-95 and at present:
- (b) whether it is a fact that functioning and administration of the Corporation is deteriorating day by day;
- (c) if so, the reasons therefor and whether any steps have been taken/being taken by Government to improve the functioning and administration of the Corporation in order to serve customers better: and

(d) if so, what are the details thereof stating the time, if any, in implementing Government's steps in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) The requisite information is as under:-

Year	Turnover (Rs. in crores)
1993-94	
1994-95	227.82 (Prov.)
1995-96 (Prov. upto June, 95)	52.62

(b) to (d) No, Sir. The improvement in the functioning of ITDC is a continuous process and the steps taken in this regard include. aggressive marketing efforts, renovation/upgradation of hotels properties, monitoring and control of costs. signing operating of MOU. strengthening of the Board, introduction of customers satisfaction scheme and Total Quality Management scheme etc.

Availability and Generation of Power

996. SHRI S.S. SURJEWALA: Will the Minister of POWER be pleased to state:

- (a) the gap between the availability and generation of power in the country at present and how Government propose to bridge the gap and by which year;
- (b) whether any plan deal with national energy requirement include cutting down current consumption and increasing generation simultaneously, if so, how much energy consumption is proposed to be cut down and in what sphere; and
- (c) whether government propose to constitute a super central authority to oversee overall problem of power sector in the country; if so the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL): (a) During the period April-June, 1995, the energy requirement in the

country was 95573 MU against which the availability was 87556 MU which represents a shortage of 8.4%. In order to bridge the gap between demand and availability of power various measures being taken to improve the availability of power in the country include expediting the commissioning of new generating implementation capacity, gestation projects. improving the performance of existing power stations, reduction of Transmission Distribution losses, implementation of better demand management and energy conservation measures, arranging transfer of energy from surplus to deficit areas promotion of private sector investment in power sector.

(b) The National Energy Efficiency

- Programme (NEEP) has envisaged a saving of 5000 MU of additional capacity in the electricity ector by the terminal year of the 8th plan. While setting up this target both demand side management and supply side management in sectors like industry, lighting, domestic, commercial, agriculture and tetter grid management were taken into consideration. Various measures being taken to improve the generation and availability of power in the country include—Improvement in the performance of the generating stations, Accelerated hydro power development, Effective integrated operation of regional grids, Planned and Systematic reduction of T & D losses. Demand management measures aimed at shifting systems load from peak to off-peck hours and energy conservation through improvement of end use efficiency in the sectors of industry, agriculture and domestic/commercial sectors.
 - (c) No, Sir.

Tax Laws

- 997. SHRI SANJAY DALMIA: Will the Minister of FINANCE be pleased to state:
- (a) whether the PHD Chambers of Commerce and Industry has urged the